

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/47(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	NILAM TECHNO AND REALITY PRIVATE LIMITED VS THE REGISTRAR OF COMPANIESPATNA
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physical)

ORDER

1. Registry is directed to issue notice to respondents by speed post and e-mail and place tracking information on record.
2. Post this matter on **10/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**